

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.4665
TO BE ANSWERED ON 29TH MARCH, 2023**

BENEFICIARIES UNDER NFSA

**4665. SHRI KOMATI REDDY VENKAT REDDY:
SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to provide free foodgrains to all the 81 crore beneficiaries covered under the National Food Security Act (NFSA) for one more year; and
- (b) if so, the details thereof, State-wise along with the beneficiary families, criteria being adopted and budgetary allocations made in this regard as on date?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The Central Government to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, has decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries under National Food Security Act, for a period of one year beginning from 1st January 2023. Budgetary Allocations for 2022-23 is Rs. 2,86,978.50 crore. No State-wise and district-wise separate allocation of funds is made by Government of India. A statement indicating the State/Union Territory wise beneficiaries covered under NFSAs at Annexure.

ANNEXURE**ANNEXURE REFERRED TO IN PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4665 DUE FOR ANSWER ON 29.03.2023 REGARDING "BENEFICIARIES UNDER NFSA".**

Statement indicating the State/UT-wise beneficiaries covered under National Food Security Act.

S. No.	Name of the States/ Union Territories	No. of families/persons identified under NFSA (in lakh)			
		AAY		Priority	Total Persons
		No. of families	No. of persons	No. of persons	
1	Andhra Pradesh	9.08	23.52	244.70	268.22
2	Arunachal Pradesh	0.38	1.50	6.90	8.40
3	Assam	6.92	28.08	223.08	251.17
4	Bihar	25.01	125.05	746.11	871.16
5	Chhattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.69	2.80	69.98	72.78
7	Goa	0.12	0.46	4.86	5.32
8	Gujarat	7.88	35.67	308.48	344.15
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	Jharkhand	8.98	35.65	228.47	264.12
12	Karnataka	10.97	43.91	358.02	401.93
13	Kerala	5.96	25.59	129.21	154.80
14	Madhya Pradesh	14.76	57.06	454.26	511.32
15	Maharashtra	25.05	108.01	592.16	700.17

16	Manipur	0.64	1.82	18.26	20.08
17	Meghalaya	0.70	2.91	18.54	21.46
18	Mizoram	0.26	0.82	5.86	6.68
19	Nagaland	0.48	2.11	11.94	14.05
20	Odisha	12.53	37.81	287.22	325.03
21	Punjab	1.79	7.71	133.80	141.51
22	Rajasthan	6.29	22.29	417.72	440.01
23	Sikkim	0.17	0.57	3.24	3.81
24	Tamil Nadu	18.65	68.60	296.10	364.69
25	Telangana	5.67	15.29	176.33	191.62
26	Tripura	1.08	4.64	19.68	24.32
27	Uttar Pradesh	40.92	132.80	1364.97	1497.77
28	Uttarakhand	1.84	7.92	54.02	61.94
29	West Bengal	16.42	54.99	546.85	601.84
30	A&N	0.04	0.14	0.46	0.61
31	DNH&DD	0.05	0.24	2.45	2.69
32	Lakshadweep	0.01	0.04	0.18	0.22
33	Chandigarh (DBT)	0.00	0.01	2.98	2.99
34	Puducherry (DBT)	0.25	0.82	5.52	6.34
35	J&K	2.33	10.61	61.80	72.41
36	Ladakh	0.06	0.29	1.15	1.44
Total		237.67	899.16	7111.80	8010.96
